

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2679/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee,
District & Sessions Judge,
Karimganj, Assam.

Dated Guwahati the 20th May, 2020.

Sub: **Car permission.**

Ref:- Your letter No.JKD/2020/1790, dtd 18.05.2020

Madam,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Assistant Sessions Judge, Karimganj regarding his prayer to undertake journey with his official vehicle, at his own cost, to Hailakandi from the evening of 22.05.2020 till the morning of 27.05.2020, at your level.

Yours faithfully,

sd/-

2681 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/2680-A, dated 20.5.2020

Copy to:

1. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Assistant Sessions Judge, Karimganj.

2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rgn